

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 30<sup>th</sup> day of November 2023 at 10.40 a.m**  
**(VIRTUAL MODE)**

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 334/2023 Delay in refiling IA No. 1012/2023 For Stay IA No. 1013/2023 To implead IA No. 1094/2023	G. Subramanian Vs CA R Shanmuggam & 3 Ors.	Mr. Praveen Purohit	
2	Comp App (AT) (CH) (Ins) No. 371/2023 For Stay IA No. 1133/2023	Mathew Mylakulath Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
3	Comp App (AT) (CH) (Ins) No. 378/2023 For Stay IA No. 1152/2023	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9

**WITH**

5	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors.	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
6	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2
8	Comp App (AT) (CH) (Ins) No. 92/2023 To Implead IA No. 697/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2
9	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju- R2
10	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	M/s J Sagar Associates Mr. Srinivisan MD	
11	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa-R2
12	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2

13	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhya Shankar	Mr. Avinash Krishnan Ravi- R1
14	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
15	Comp App (AT) (CH) No. 87/2023 For Stay IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	IA No. 1219/2023 (Adv. Hg.) In Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. ML Ganesh- R5
17	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	Mr. Natesh, PCS

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
19	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Upender Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors	Mr. Amir Bavani	Mr. S Rajagopalan- R1

		<b>WITH</b>		
20	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Ritesh Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors	Mr. Amir Bavani	Mr. S Rajagopalan- R1
21	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021 To Adv. Hg. IA No. 512/2023	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje & 2 Ors	Ms. Aishwarya Sinha	Mr. Anant Merathia- R1 Mr. Naman Jhabakh- R3
22	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay IA No.372/2021 To Adv. Hg. IA No. 513/2023	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje & 37 Ors	Ms. Aishwarya Sinha	Mr. Anant Merathia- R1
23	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK	Ms. Lily Francis	Mr. Rony Oommen John
24	TA (AT) No. 141- 142/2021 (Comp App (AT) No. 188-189/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju	Ms. Lily Francis	Mr. Rony Oommen John
25	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine	Ms. Lily Francis	Mr. Rony Oommen John
26	TA No.145 & 136/2021 (Comp App (AT) No. 192-193/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Samma Mohan	Ms. Lily Francis	Mr. Rony Oommen John
		<b>WITH</b>		

27	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M  <b>WITH</b>	Ms. Lily Francis	Mr. Rony Oommen John
28	TA No. 148-149/2021 (Comp App (AT) No. 196-197/2020)	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H.  <b>WITH</b>	Ms. Lily Francis	Mr. Rony Oommen John
29	TA No. 150-151/2021 (Comp App (AT) No. 198-199/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha <b>WITH</b>	Ms. Lily Francis	Mr. Rony Oommen John
30	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John
31	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
32	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7,R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
33	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2-R5, R8, Mr. Cibi Vishnu-R6
34	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5
35	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Ms. Rajashree-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan-R5

36	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyannarayan
37	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
38	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India  <b>WITH</b>	Mr. G Sridhar	Mr.B Chandrasekaran
39	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
40	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500